9. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 69. 0,2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 12 of 2018 in CP (IB) No .150/9/HDB//2017		
NAME OF THE COMPANY	Ind – Bharat Power (Madras) Ltd		
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd		
NAME OF THE RESPONDENT(S)	Ind – Bharat Power (Madras) Ltd		
UNDER SECTION	9 OF IBC		
*			

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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A.S. Prasham th COC. CDhin & Dhin). CPFC	Adv.	9000 157242	W.

ORDER

Heard Mr. Nitish Bandary representing Mr. P.Vikram learned counsel for the Respondent and Mr. A.S.Prasahanth learned counsel for CoC. The Bench sought clarification from the Ld. R.P regarding appointing of Forensic Auditor, Exact provision under IBC etc.

Post the matter on 25.01.2018.

MEMBER (Tech)

MEMBER (Judl)

Seshu